

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) NO. 52/Chd/Pb/2017

In the matter of:

M/s Bhushan Power & Steel Ltd.

...Operational Creditor

Versus

M/s Deepak Fasteners Ltd.

...Corporate Debtor

Present: Mr. Ashwani Talwar, Advocate with Ms. Kirti
Advocate for petitioner.
None for Respondent.

Learned counsel for operational-creditor seeks time to file
certain documents by way of affidavit. List the matter on 08.08.2017.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

Arora
August 04, 2017
Arora